

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 11th December, 2023

No.HC.VII-95/2016/11998/A. It is for the information of all the District & Sessions Judges concerned that the Additional District & Sessions Judges/ Civil Judge cum Assistant Sessions Judges/ Civil Judges (Jr. Div) under their establishment who are entrusted with the power to try criminal cases are not entitled to avail the entire Civil Vacation.

By Order,

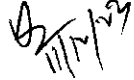
Sd/- Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-95/2016/11999-12010/A

Dated 11.12.2023.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. All District & Sessions Judges.
4. Additional Sessions Judge-cum-Special Judge, POCSO.
**Barpeta/ Dhubri/ Golaghat/ Kamrup(M)/ Kamrup,
Amingaon/ Lakhimpur/ Morigaon/ Nagaon/ Sivasagar/
Tinsukia.**
5. Additional District & Sessions Judge,
Baksa/ Karbi Anglong/ Kokrajhar/Nalbari.
6. 1st Addl. District & Sessions Judge,
Cachar/ Nagaon/Sonitpur.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr/Mrs. Justice
_____ ,Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/Registrar (Vigilance)/Registrar (Admn.)/
Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI.